SCHEDULED BANKS' STATEMENT OF POSITION IN INDIA AS AT THE CLOSE OF BUSINESS

ON FRIDAY, THE 18TH MARCH 2005

WITH COMPARATIVE POSITION OF FRIDAY OF PRECEDING FORTNIGHT AND CORRESPONDING FRIDAY OF THE PREVIOUS YEAR

(Amount in Crores of Rupees)

		SCHEDULED COMMERCIAL BANKS					ALL SCHEDULED				
		(Including RRBs)					BANKS				
	LIADULTIES TO THE DIC SYSTEM	19.03.2004	04.03.2005	*	18.03.2005	*	40.02.2004	04.03.2005	*	40.02.2005 *	
'	LIABILITIES TO THE BKG.SYSTEM (A)	19.03.2004	<u>04.03.2005</u>		18.03.2003		<u>19.03.2004</u>	<u>04.03.2005</u>		18.03.2005 *	
	<u> </u>										
	a) Demand & Time deposits from	36833.54	36355.32		36771.87		38135.72	37899.83		38328.50 **	
	bks.										
	b) Borrowings from banks	15026.31	24015.47		27911.16		15088.39	24102.85		27980.19	
	c) Other demand & time liabilities	2626.98	3067.81		3134.13		2638.21	3071.04		3136.84	
Ш	LIABILITIES TO OTHERS (A)										
	a) Deposits (other than from banks)	<u>1504416.05</u>	1699442.62		<u>1719947.45</u>		<u>1573340.57</u>	<u>1769787.34</u>		1790563.70	
	i) Demand	225022.23	250566.11		263817.03		231919.62	258029.56		271105.35	
	ii) Time	1279393.82	1448876.51		1456130.42		1341420.95			1519458.35	
	b) Borrowings @	24669.88	65180.66		69304.15		24760.56			69777.48	
	c) Other demand & time liabilities	148084.01	173002.12		174325.18		150262.92	175254.39		176556.44	
Ш	BORROWINGS FROM R.B.I. (B)	0.00	0.00		<u>50.00</u>		<u>1.64</u>	<u>32.38</u>		82.38	
	Against usance bills and / or prom.	0	0		0		0	0		0	
	Notes										
IV	CASH	7898.00	8621.26		8422.39		8282.74	9008.48		8809.96	
1 4	CASII	<u>7898.00</u>	0021.20		0422.33		0202.74	9000.40	-	0009.90	
V	BALANCES WITH R.B.I. (B)	68996.87	89713.30		88105.32		72425.55	93290.98		91800.85	
	DALANGEO WITH KIBII. (B)	00000.01	007 10.00		00100.02		12420.00	30230.30		31000.00	
VI	ASSETS WITH BANKING SYSTEM										
	a) Balances with other banks										
	i) In current accounts	6391.53	7058.22		6967.61		7262.59	7875.96		7793.05	
	ii) In other accounts	10569.80	11400.37		9798.39		12460.56	13207.63		11590.24	
	b) Money at call & short notice	18057.69	15797.41		20355.29		20783.13	18839.75		23434.99	
	c) Advances to banks(i.e.due from	10523.06	9079.21		9717.90		11074.96			10732.42 £	
	bks.)										
	d) Other assets	2637.23	2360.30		2450.82		3183.83	2916.46		3039.75	
VII	INVESTMENTS (At book value)	677587.78	<u>739135.33</u>		743062.89		705990.59	<u>770894.98</u>		<u>775115.29</u>	
	a) Central & State Govt.securities+	654757.62	713777.13		717791.16		681419.48	744108.94		748421.74	
	b) Other approved securities	22830.16	25358.20		25271.73		24571.11	26786.04		26693.55	

VIII	BANK CREDIT (Excl.inter-	<u>840784.99</u>	<u>1069673.33</u>	1092090.54	<u>896213.18</u>	<u>1127911.20</u>	<u>1150635.80</u>
	bnk.advance)						
	a) Loans, cash credits & Overdrafts \$	789240.09	1010612.48	1032000.45	843140.42	1067681.60	1089354.41
	b) Inland Bills purchased	6969.16	7234.83	7384.97	7912.36	7555.16	7711.30
	c) Inland Bills discounted	21729.94	25385.98	25419.16	22277.69	25873.19	25922.97
	d) Foreign Bills purchased	10113.18	10810.21	10850.59	10141.92	10840.24	10879.72
	e) Foreign Bills discounted	12732.62	15629.83	16435.37	12740.79	15961.01	16767.40

NOTE

- * Provisional figures incorporated in respect of such banks as have not been able to submit final figures.
- (A) Demand and Time Liabilities do not include borrowings of any Scheduled State Co-operative Bank from State Government and any reserve fund deposits maintained with such banks by any co-operative society within the areas of operation of such banks.
- ** This excludes deposits of Co-operative Banks with Scheduled State Co-operative Banks. These are included under item II (a).
- @ Other than from Reserve Bank, Industrial Development Bank of India, National Bank for Agriculture and Rural Development and Export Import Bank of India.
- (B) The figures relating to Scheduled Commercial Banks' Borrowings in India from Reserve Bank and balances with Reserve Bank are those shown in the statement of affairs of the Reserve Bank. Borrowings against usance bills and/ or promissory notes are under Section 17(4)(c) of the Reserve Bank of India Act, 1934.
- £ This excludes advances granted by Scheduled State Co-operative Banks to Co-operative banks. These are included under item VIII (a).
- + Includes Treasury Bills, Treasury Deposits, Treasury Savings Certificates and postal obligations.
- \$ Includes advances granted by Scheduled Commercial Banks and State Co-operative Banks to Public Food Procurement Agencies (viz. Food Corporation of India, State Government and their agencies under the Food consortium).

<u> </u>		g as on (Rupees in Crores)		
	19.03.2004	04.03.2005	18.03.2005	
Scheduled Commercial Banks	35961.20	41440.42	41120.61	
State Co-operative Banks	2755.00	2755.00	2755.00	

The expression 'Banking System' or 'Banks' means the banks and any other financial institution referred to in sub-clauses (i) to (vi) of clause (d) of the explanation below Section 42(1) of the Reserve Bank of India Act, 1934. 30-Mar-05

Chaitra 9, 1927